NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/123/CAA/2017

NAME OF THE TRANSFEROR

: SOUTH STAR DISTILLERIES & BREWERIES PVT

NAME OF THE TRANSFERRE

: KARE POWER RESOURCES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Soy JosEPH PCS Br Applicant Sony

ORDER

Counsel for Petitioner present and prayed for time for arguments. Put up on 04.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)